

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 633/2024**

IN THE MATTER OF:


"NEWS ITEM TITLED "THE CURIOUS CASE OF DELHI'S DISAPPEARING WATER BODIES" APPEARING IN THE HINDU DATED 25.04.2024"

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FILED BY:

NEW DELHI
DATED: 13.02.2025


(JYOTI MENDIRATTA)
Advocate for the GNCT of Delhi
H-34, Jangpura Extension,
(Lower Ground Floor),
New Delhi-110014
MOBILE NO.+91 9811136141

IN THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, AT NEW DELHI

O.A. No. 633/2024

IN THE MATTER OF:

“NEWS ITEM TITLED “THE CURIOUS CASE OF DELHI’S
DISAPPEARING WATER BODIES” APPEARING IN THE HINDU
DATED 25.04.2024”

STATUS REPORT ON BEHALF OF RESPONDENT NO. 9 I.E.,
DEPARTMENT OF FOREST AND WILDLIFE, GNCTD IN
COMPLIANCE OF ORDER DATED 07.01.2025 OF THIS HON’BLE
COURT

MOST RESPECTFULLY SUBMITTED:

I, Ankit Kumar, S/o Sh. Anil Kumar, aged about 38 years posted as Deputy Conservator of Forests (P&M) at Department of Forests & Wildlife, GNCTD, Vikas Bhawan, A-Block, 2nd Floor, I.P. Estate, New Delhi – 110002, do hereby affirm as follows:

1. That the deponent is well conversant with the facts and duly authorized in the official capacity to file the present status report before this Hon’ble Tribunal.
2. It is most respectfully and humbly stated that the deponent of the present status report has the utmost regard and respect for this Hon’ble Tribunal and has in the past, also in the present instance done and will continue to do everything in its power to ensure compliance of the directions issued by this Hon’ble Tribunal.



3. That vide order dated 07.01.2025, the Hon'ble Tribunal taken on record the report filed by the Wetland Authority of Delhi dated 02.01.2025 and observed the following:

"2. Delhi State Wetland Authority has filed its report dated 02.01.2025 informing that there are total 1367 water bodies in 11 districts of Delhi which included 1045 listed water bodies as per records and 322 wetlands identified through satellite imagery. Further, as Annexure-B on page 704, a list has been filed to demonstrate that various water bodies fall under the jurisdiction of either Delhi Development Authority or Municipal Corporation of Delhi or Forest Department or concerned Block Development Officer.

3. Above record clearly show that substantial number of water bodies are not identifiable through satellite imagery which means that either they have been illegally filled in or encroached upon but no effective action has been taken by concerned authorities for restoration thereof."

4. That while observing the above the following has been directed:

"5. We also find that in the light of report submitted by Delhi State Wetland Authority, following must also be impleaded as respondents:

Respondent no.8- Municipal Corporation, Delhi through its Commissioner, Dr. S.P.M. Civic Centre, Minto Road, New Delhi – 100002;

Respondent no.9- Department of Forest, Government of Delhi through its Secretary, A-Block, 2nd Floor, Vikas Bhawan, I.P. Estate, New Delhi-110002;


Respondent no.10- Secretary, Department of Rural Development and Panchayat, Delhi, Krishi Bhawan, Dr. Rajendra Prasad Road, New Delhi - 110001.

6. Registry shall issue notices to newly impleaded respondents requiring them to file their response in respect to the water bodies in the light of report of Delhi State Wetland Authority falling within their respective jurisdiction and giving timelines for restoration, rejuvenation and remediation of water bodies in their areas to the extent of the area these water bodies in accordance with the revenue records.”

5. That in compliance of the above directions, reports in respect of waterbodies under each of the 04 territorial Forest Division have been obtained. The Reports of all the 04 territorial divisions in respect of the 19 number of waterbodies under the management/ ownership of Department of Forest and Wildlife, GNCTD out of 1045 listed waterbodies as mentioned in the report dated 02.01.2025 are annexed as **Annexure-A1 (Colly)**.
6. Although regular/ annual cleaning and restoration of waterbodies is done by the department, as far as possible depending upon budget availability, specific timeline in respect for restoration, rejuvenation and remediation of water bodies has not been mentioned as these activities depend upon availability of the budget.
7. Further, that in respect of the 322 water bodies identified through satellite imagery by GSDL mentioned in the report dated 02.01.2025, it is to submit that the deponent department request this Hon'ble Tribunal to grant further time of six weeks to file response in respect to these

waterbodies, as additional time is required to ascertain which waterbodies comes under the management/ ownership of the department that will require extensive ground exercise.

8. It is humbly submitted that the deponent has the highest respect and regard for the orders of this Hon'ble Tribunal. The present status report along with its annexures is being placed before this Hon'ble Tribunal for its consideration and further directions, if any.

 13/02/2025

Deponent

Dy. Conservator of Forest (P&M)
Deptt. of Forests & Wildlife
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I.P. Estate, New Delhi-110002

ANNEXURE -A1 (COLLY)

GOVT. OF NCT OF DELHI
DEPARTMENT OF FORESTS AND WILDLIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007

F.No.02/CFD/Land/Misc./2021-22/5462-65

Date: 13/02/2025

To,

The Deputy Conservator of Forests (P&M)
Govt. of NCT of Delhi,
Department of Forests and Wildlife,
A'-Block, 2nd Floor,
Vikas Bhawan, I.P. Estate,
New Delhi-110002.

Sub:- Regarding Order dated 07.01.2025 of the Hon'ble National Green Tribunal, Principal Bench, New Delhi in O.A No 633/2024 "News Item titled "The curious case of Delhi's disappearing water bodies" appearing in The Hindu dated 25.04.2024".

Sir,

In reference to the subject cited above, and the order passed by the Hon'ble Tribunal vide order dated 07.01.2025 with the direction as under:-

5. We also find that in the light of report submitted by Delhi State Wetland Authority, following must also be impleaded as respondents:

Respondent no.8- Municipal Corporation, Delhi through its Commissioner, Dr. S.P.M. Civic Centre, Minto Road, New Delhi - 100002;

Respondent no.9- Department of Forest, Government of Delhi through its Secretary, A-Block, 2nd Floor, Vikas Bhawan, I.P. Estate, New Delhi-110002;

Respondent no.10- Secretary, Department of Rural Development and Panchayat, Delhi, Krishi Bhawan, Dr. Rajendra Prasad Road, New Delhi - 110001.

6. Registry shall issue notices to newly impleaded respondents requiring them to file their response in respect to the water bodies in the light of report of Delhi State Wetland Authority falling within their respective jurisdiction and giving timelines for restoration, rejuvenation and

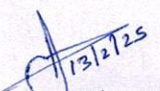
remediation of water bodies in their areas to the extent of the area these water bodies in accordance with the revenue records.

7. Above responses shall be filed within one month.

8. List on 14.02.2025.

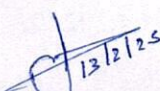
Please find enclosed the report of water body identified under the jurisdiction of Central Forest Division and Management of DFW, GNCTD (as per the report of Wetland Authority of Delhi) in respect of order dated 07.01.2025. The detail of the same is attached as per given Performa. (Copy Attached)

Enclosed: Detail of water body as per performa.


Dy. Conservator of Forests
Central Forest Division

Copy to-

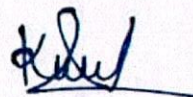
1. PS to APCCF/HOD, Department of Forests & Wildlife, GNCTD.
2. PA to CCF, Department of Forests & Wildlife, GNCTD.
3. PA to CF, Department of Forests & Wildlife, GNCTD.


Dy. Conservator of Forests
Central Forest Division

Status report of water bodies under Central Forest Division in Compliance of Order dated 07.01.2025 of the Hon'ble National ~~995~~ Tribunal, Principal Bench, New Delhi in O.A No 633/2024 "News Item titled "The curious case of Delhi's disappearing water bodies" appearing in The Hindu dated 25.04.2024".

S. No.	The Details of the water body as per the report of WAD (Annexure No. S. No. and Page No.)	Forest Division	Name of the Water Body/Geo-coordinates (in case of water bodies identified by satellite imaginary as per report of WAD)	Name of Village and Khasra No.	Current Status of the Water Body	Steps taken/ Proposed steps for restoration, rejuvenation and remediation of the water body	Timeline for restoration, rejuvenation and remediation of the water body
1.	Annexure-A, page no. 11 and S. No. 59	Central	Garhi Mandu 28°42'2.081"N, 77°14'59.656"E	North East	Water is present in small patch and mostly part is in dry condition	A plan of rejuvenation and cleaning of water body will be prepared.	A plan of rejuvenation of water body will be prepared within a period of three months

Table: - Details of water body under Central Forest Division.



Sh. Kuldeep Kumar
Forest Guard
Land section



Sh. Karnail Singh
Forester
Range Incharge

GOVT. OF N.C.T. OF DELHI
DEPARTMENT OF FOREST AND WILDLIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
WEST FOREST DIVISION, MANDIR LANE, NEW DELHI-110060

No.F.2 (364)/DCF (W)/Misc./Legal/2022-23/9759-9762

Dated: 11/2/2025

To,

The Deputy Conservator of Forests, (P&M)
Department of Forest and Wildlife,
Govt. of NCT of Delhi,
A'-Block, 2nd Floor, Vikas Bhawan,
I.P. Estate, New Delhi-110002.

Sub:- Order dated 07.01.2025 of the Hon'ble National Green Tribunal, P, New Delhi in O.A No 633/2024 " News Item titled "The curious case of Delhi's disappearing water bodies" appearing in The Hindu dated 25.04.2024" – regarding.

Sir,

This is for your kind information that the matter is pending before the Hon'ble National Green Tribunal as above mentioned titled. Further the Hon'ble Tribunal passed an order on 07.01.2025 with direction as under:-

5. We also find that in the light of report submitted by Delhi State Wetland Authority, following must also be impleaded as respondents:

Respondent no.8- Municipal Corporation, Delhi through its Commissioner, Dr. S.P.M. Civic Centre, Minto Road, New Delhi – 100002;

Respondent no.9- Department of Forest, Government of Delhi through its Secretary, A-Block, 2nd Floor, Vikas Bhawan, I.P. Estate, New Delhi-110002;

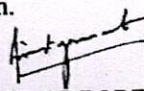
Respondent no.10- Secretary, Department of Rural Development and Panchayat, Delhi, Krishi Bhawan, Dr. Raiendra Prasad Road, New Delhi - 110001.

6. Registry shall issue notices to newly impleaded respondents requiring them to file their response in respect to the water bodies in the light of report of Delhi State Wetland Authority falling within their respective jurisdiction and giving timelines for restoration, rejuvenation and remediation of water bodies in their areas to the extent of the area these water bodies in accordance with the revenue records.

7. Above responses shall be filed within one month. 8. List on 14.02.2025.

Keeping in view of the above, all the water bodies has been identified which are falling under the jurisdiction of West Forest Division and under the management of Department of Forest & Wildlife, GNCTD (as per the report of Wetland Authority of Delhi) in respect of order dated 07.01.2025. The list of the same is attached as per given Performa. (Copy Attached)

Submitted Please for kind information and take necessary action.


DY. CONSERVATOR OF FORESTS
(WEST FOREST DIVISION)

No.F.2 (364)/DCF (W)/Misc./Legal/2022-23 / 9759-9762

Dated: 11/2/2025

Copy to:-

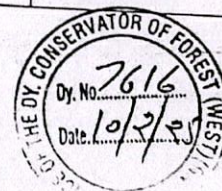
1. PA to the Addl. Principal Chief Conservator of Forest/HoD, Department of Forest & Wildlife, Govt. of NCT of Delhi, 'A'-Block, 2nd Floor, Vikas Bhawan, I.P. Estate, New Delhi-02.
2. PA to the Chief Conservator of Forest, Department of Forest & Wildlife, Govt. of NCT of Delhi, 'A'-Block, 2nd Floor, Vikas Bhawan, I.P. Estate, New Delhi-02.
3. PA to the Conservator of Forest, Department of Forest & Wildlife, Govt. of NCT of Delhi, 'A'-Block, 2nd Floor, Vikas Bhawan, I.P. Estate, New Delhi-02.

Armita Kumar
DY. CONSERVATOR OF FORESTS
(WEST FOREST DIVISION)

To,
The Deputy Conservator of Forest
West Forest Division
Mandir Lane, Mandir Marg, New Delhi-60

Subject: With reference to order no. No.F.2(210)/DCF(W)/Misc Part -II/2023-24/9725 dated 07.02.2025, Inspection report of water bodies under West Forest Division which is under the management of Department of Forest & Wildlife GNCTD.

S.NO	The Details of the waterbody as per the report of WAD (Annexure No., S.No. and Page No.)	Forest Division	Name of the Water Body/Geo-coordinates (in case of water bodies identified by satellite imaginary as per report of WAD)	Name of Village and Khasra No.	Current Status of the Water Body	Steps taken/ Proposed steps for restoration, rejuvenation and remediation of the waterbody	Timeline for restoration, rejuvenation and remediation of the water body
1.	Annexure- A, Page No.98 and S.No. 1000	West	Near 1200 Plantation 28°30'20.126"N 77°6'47.794"E	Rajokari Village, Khasra No. 1698 (but water body is in Khasra No. 1699,1700)	Wet	Seasonal Cleaning of the water body is Done regularly	Water body is wet
2.	Annexure- A, Page No. 98 and S.No. 997	West	Near Holi Chowk 28°30'44.640"N 77°6'50.480"E	Rajokari Village, Khasra Number 1689	Wet	Seasonal Cleaning of the water body is Done regularly	Water body is wet
3.	Annexure- A, Page No. 98 and S.No. 1001	West	Near Monkey Rescue Centre 28°30'26.112"N 77°7'41.094"E	Rajokari Village, Khasra No. 1817	Dry	Steps will be taken for the rejuvenation of the water body	Steps will be taken for the rejuvenation of the water body
4.	Annexure- A, Page No. 134 and S.No. 294	West	Near Dada Mandir 28°29'54.661"N 77°7'22.895"E	Rajokari Village, Khasra No. 2151	Wet	Steps will be taken for the rejuvenation of the water body	Water body is wet



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5.	Annexure- A, Page No. 134 and S.No. 295	West	Near Dada Mandir 28°29'57.607"N 77°7'16.368"E	Rajokari Village, Khasra No. 2135	Wet	Steps will be taken for the rejuvenation of the water body	Water body is wet
6.	Annexure- A, Page No. 128 and S.No. 227	West	Sikarpur 28°32'2.785"N 76°56'48.317"E	Sikarpur Village, Khasra No. 20//13	Dry	Steps will be taken for the rejuvenation of the water body	Steps will be taken for the rejuvenation of the water body

24/9/25

[Signature]
10/2/2025
DRO
West Forest Division

[Signature]
12/2/25
Forester
West Forest Division

[Signature]
10/2/25
Forest Guard
West Forest Division

239/c

Water Bodies Report of South Division (NGT Matter)

Order dated 07.01.2025 of the Hon'ble National Green Tribunal, PB, New Delhi in OA. No. 633/2024 News Item titled "The curious case of Delhi's disappearing water bodies" appearing in The Hindu dated 25.04.2024"

S.No	The details of the waterbody as per the report of WAD (Annexure No S. No and page no.)	Forest Division	Name of the water body/Geo coordinates (in case of water bodies identified by satellite imagery as per report of WAD)	Name of village and Khasra No	Current Status of the water body	Step take/proposed steps for restoration, rejuvenation and remediation of the waterbody	Timeline for restoration rejuvenation and remediation of the waterbody
1	Page no 618 S.No.451	South	Asola Lat. - 28.448465° Long. - 77.247630°	Asola Khasra no 1773	Water Body in Good Condition	Perennial water bodies carry water throughout the year, and cleaning is done regularly by the forest department.	Rejuvenation is done once in a year before the rainy season.
2	Page no 619 S.No.457	South	Bhatti Lat. - 28.424334° Long. - 77.191762°	Bhatti Khasra no 1874,1873 and 1872	Water Body in Good Condition	Perennial water bodies carry water throughout the year, and cleaning is done regularly by the forest department.	Rejuvenation is done once in a year before the rainy season.
3	Page no 617 S.No.438	South	Satbari Lat. - 28.476924° Long. - 77.204566°	Satbari Khasra no 756	Water Body in Good Condition	Seasonal Water Bodies and cleaning is done regularly by the forest department.	Rejuvenation is done once in a year before the rainy season.
4	Page no 625 S.No.548	South	Satbari Lat. - 28.486028° Long. - 77.187135°	Satbari Khasra no 12	Water Body in Good Condition	Perennial water bodies carry water throughout the year, and cleaning is done regularly by the forest department.	Rejuvenation is done once in a year before the rainy season.
5	Page no 620 S.No.470	Devli	Devli Lat. - 28.489651° Long. - 77.221119°	Devli Khasra no 71/26	Water Bodies currently Silted and Covered Grasses	Seasonal Water Bodies and cleaning is done regularly by the forest department.	Rejuvenation is done once in a year before the rainy season.
6	Page no 622 S.No.511	Maidangarhi	Maidangarhi Lat. - 28.503182° Long. - 77.193276°	Maidangarhi Khasra no 03	Water Bodies currently Covered by Grasses and Hold Water Complete Year	Perennial water bodies carry water throughout the year, and cleaning is done regularly by the forest department.	Rejuvenation is done once in a year before the rainy season.
7	Page no 622 S.No.510	Maidangarhi	Maidangarhi Lat. - 28.48169° Long. -	Maidangarhi Khasra no 527	Water bodies are currently partially covered by litter and hold	Perennial water bodies carry water throughout the year, and	Rejuvenation is done twice in a year before the rainy season.

			77.209215°		water throughout the year.	cleaning is done regularly by the forest department.	
8	Page no. 618 S.No.450	Asola	Asola Lat. - 28.439302° Long. - 77.229956°	Asola Khasra no 1758	Water bodies are currently cleaned but dry.	Seasonal Water Bodies and cleaning is done regularly by the forest department.	Rejuvenation is done once in a year before the rainy season.
9	Page no. 624 S.No.540	Nebsarai	Nebsarai Lat. - 28.510910° Long. - 77.200821°	Nebsarai Khasra No. 84	Water bodies are currently covered with litter and hold grey water from the surrounding colony throughout the year.	Perennial water bodies carry water throughout the year, and cleaning is done regularly by the forest department.	Rejuvenation is done twice in a year, but at least once before the rainy season.
10	Page no. 624 S.No.543	Nebsarai	Nebsarai Lat. - 28.503692° Long. - 77.201663°	Nebsarai Khasra No. 435	Water bodies are currently Cleaned and hold grey water from the surrounding colony throughout the year.	Perennial water bodies carry water throughout the year, and cleaning is done regularly by the forest department.	Rejuvenation is done two to three times in a year before the rainy season.

Ramesh
11/02/25

(Ramesh Padav)

RO, South forest division

of.
D4 (S)

23716

GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
NORTH FOREST DIVISION, MGICCC, BAKOLI, ALIPUR, NEW DELHI-110036

F.01/DCF(N)/Land/Misc/2022-23/5241-44

Date: 13.02.2025

To,

The Dy. Conservator of Forest (P&M)
 Dept. of Forest & Wildlife, GNCT of Delhi
 2nd Floor, Vikas Bhawan, New Delhi-110002

Subject: Order dated 07.01.2025 of the Hon'ble National Green Tribunal, PB, New Delhi in OA No. 633/2024 "News Item titled "The Curious Case of Delhi's disappearing Water Bodies" appearing in the Hindu dated 25.04.2024"- reg.

Sir,

Please refer to the subject cited above and in response to the letter no. F1 (2723)/Legal/HQ/24-25/9286-90 dated 07.02.2025 regarding the identification of water bodies falling under the jurisdiction of the North Forest Division, Department of Forest & Wildlife, GNCT of Delhi (as per the report of **Delhi State Wetland Authority**).

In this regard, the details of water bodies as per the report of Delhi State Wetland Authority is given below in tabular format:

S. No	The details of the Water body as per the report of WAD	Forest Division	Name of the Water Body/ Geo-Coordinates	Name of the Village and Khasra No.	Current Status of Water Body	Step Taken/ Proposed steps for restoration, rejuvenation and remediation of the water body	Timelines for restoration, rejuvenation and remediation of the water body
1.	Annexure-A, Page No. 31, Sl. No. 225	North Forest Division	Mukhmelpur Water Body Coordinates:- 28°47'37.68"N 77° 9'41.84"E	Mukhmelpur Village Khasra No. 299/1 (1-0)	Encroachment by built-up areas	Letters and reminders have already sent to DM (North) and DDA for the demarcation of forest land in Mukhmelpur, as per the revenue records. (Copies of letters are enclosed).	As letters for demarcation has already been issued to DM (North) and DDA. Herby, once the exercise of demarcation of the same is carried out, process for removal of encroachment and restoration of the water body shall be initiated.
2.	Annexure-A, Page No. 31, Sl. No. 226	North Forest Division	Mukhmelpur Water Body Coordinates:- 28° 47' 41.23" N 77° 9' 51.18" E	Mukhmelpur Village Khasra No. 312 min (2-0)	Filled with Sewage Water. (Discharge from the neighboring village)	Letter & Reminder sent to I&FCD for Restoration, Rejuvenation and Bio-remediation of the water body. Awaiting response from I&FCD. (Copies of letters are enclosed).	Response from I&FCD for Rejuvenation and Bio-remediation of the water body is still awaited. The process for Rejuvenation and Bio-remediation shall be initiated at the earliest as soon as response from I&FCD is received.

P.T.O.

This is submitted for your kind perusal and necessary action, please.

Yours faithfully,

Dy. Conservator of Forest
(North Forest Division)

Copy to -

1. PS to the APCCF/HoD, Department of Forest & Wildlife, GNCTD, for kind information.
2. PA to the CCF, Department of Forest & Wildlife, GNCTD, for kind information.
3. PA to the CF(HQ), Department of Forest & Wildlife, GNCTD, for kind information.

Dy. Conservator of Forest
(North Forest Division)